

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 637 of 2020

IN THE MATTER OF:

Subbaiya Chithambaram

...Appellant.

Versus

IDBI Bank Ltd. & Anr.

...Respondents.

Present:

For Appellant: Mr. Revathy Raghavan, Advocate.

**For Respondent: Mr. Sumant Batra and Ms. Niharika Sharma,
Advocates for IRP.**

ORDER
(Virtual Mode)

09.11.2020 It is stated that the Hon'ble Supreme Court in Transfer Petition No. 1058 of 2020 with regard to this Appeal passed some orders. Copy of the order is to be filed.

Learned Counsel for the Appellant to file copy of the order before next date.

List the Appeal in orders category on **09th December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)